CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

REVIEW APPLICATION NO.170/00026/2018

IN

ORIGINAL APPLICATION NO.170/00774/2016

DATED THIS THE 31ST DAY OF JULY, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

- The Senior Divisional Operating Manager, South Western Railway, Mysuru Division, Mysuru
- 2. The Divisional Railway Manager, South Western Railway, Mysuru Division, Mysuru
- 3. The Chief Operating Manager, South Western Railway, Gadag Road, Hubli

....Review Applicants

(By Shri N. Amaresh, Railway Standing Counsel)

Vs.

Shri K.V. Manjunatha S/o Late K. Vithal Rao, Aged about 55 years, Working as Station Master, Kaduru Junction (Railway Station), South Western Railway, Mysuru Division

....Review Respondent

ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

After having heard this matter, Shri N. Amaresh, learned counsel for the review applicants, seeks to withdraw the RA.

2. Therefore the RA is dismissed as withdrawn. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the review applicants in RA No. 170/00026/2018

Annexure RA1 Copy of the order dated 21.11.2017 in O.A. No. 774/2016

Annexures referred in MA No. 312/2018 for condonation of delay

Annexure MA1 Copy of the order dated 21.11.2017 in O.A. No. 774/2016

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